

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 124

Co. Appeal 28 of 2017
Comp.Appl/16(AHM)2021
Comp.Appl/23(AHM)2021

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..07/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Pavan Godiawala, Advocate
For the Respondent :Mr. Harmish Shah, Advocate

ORDER

Heard Learned Counsels for the parties.

Com.Appl/16 of 2021 and Comp. Appl/23 of 2021 reserved for order.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

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